

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5652
ANSWERED ON:02.05.2000
PROVIDING OF HOUSES TO EARTHQUAKE VICTIMS
ASHOK NAMDEORAO MOHOL

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a): whether the Union Government as well as the State Government have made assurance to provide temporary shelters and pucca houses to the victims of Earthquake of Uttarkashi, Chamoli, Tehri Garhwal and Rudraprayag region of Uttar Pradesh;
- (b): if so, whether the rehabilitation work in this regard was assigned to HUDCO;
- (c): if so, whether the victims have not been provided shelters/pucca houses till date;
- (d): if so, the reasons therefor; and
- (e): the time by which the construction work of houses by HUDCO is likely to be completed?

Answer

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

- (a): This Ministry has not given such an assurance. However, information about such an assurance given by the State Govt. if being collected.
- (b): HUDCO's role is limited to providing financial assistance and technical guidance to the State Govt. for reconstruction of safer houses by adoption of disaster resistant technologies. Actual construction work is required to be done by the concerned housing agencies or the households themselves. HUDCO had offered soft loan assistance of Rs.100 crores to the State agencies. The agencies have however not submitted housing schemes for availing this offer.
- (c)&(d): Information regarding actual number of houses are to be reconstructed by the State Agencies/households and allotted to the earthquake victims is being collected from Govt. of Uttar Pradesh.
- (e): Do not arise in view of above.